

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 338 of 2020

IN THE MATTER OF:

**Mr. Narendrabhai Jayantilal Shah,
Director Pioneer Blobex Pvt. Ltd.**

...Appellant

Versus

Lim Fa Pte Ltd. & Anr.

...Respondents

Present:

**For Appellant: Mr. Jasdeep Dhillon and Ms. Shilpi Chowdhary,
Advocates.**

For Respondent: Mr. Sumit Kansal, Advocate for RP.

O R D E R
(Virtual Mode)

22.09.2020 Respondent No. 1 is not yet served. The Appellant to take steps to ensure service on Respondent No. 1 through regular mode and also by e-mail.

The Respondent No. 1 after receipt of service, shall file Reply within 10 days.

List the Appeal 'For Admission (After Notice)' hearing on **13th October, 2020.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**